

9

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

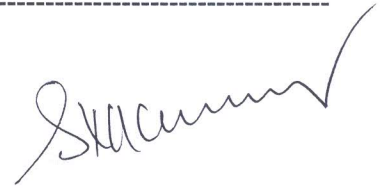
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/82/2016  
NAME OF THE PETITIONER(S) : N. Ramachandran  
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

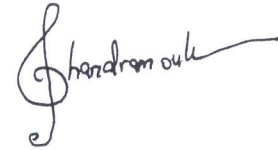
1. S. Manjula Devi, Adv  
for KSR & Co company secretaries,  
CBE

For petitioner



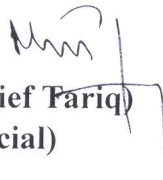
2. Chandramouli Prabhakar  
for R. Venkatavaradan

Counsel for  
2<sup>nd</sup> Respondent



**ORDER**

Ms S Manjula Devi, counsel for petitioner present. Shri Chandramouli Prabhakar, counsel for R2 present. Counsel for petitioner was directed to serve private notice on the rest of the respondents. Notice has been served on R1, R4, R5, R6 & R7 and proof of service is filed by way of affidavit but notice could not get served on R3. No representation on behalf of R1, R4, R5, R6 & R7, this bench is satisfied that due service has been on the respondents, so R1, R4 to R7 are proceeded ex parte. Counsel for petitioner is directed to serve notice again on R3 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **29.11.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)